## Form 'F' [See paragraph 17]

## TRANSFER OF STOCK CERTIFICATES

| I/We*  |                         |
|--|-------------------------|
| I/We*(transferee/s) hereby request that on my/our*being registered as the holder/s of the stock transferred to me/us*, the above stock certificate to the extent it has been transferred to me/us* may be renewed in my/our*name (s)/converted in my/our*name(s).        |                         |
| @I/We*(transferor/s) hereby request that on the above transferee(s)being registered as the holder/s of the stock hereby transferred to him/them*,the aforesaid stock certificate to the extent it has not been transferred to him/them*may be renewed in my/our*name(s). |                         |
| As witness, our hand the day of two thousand and   |                         |
| Signed by the above-named transferor In the presence of**  | Signature of transferor |
|  |                         |
| Signed by the above-named transferee   | Signatureoftransferee   |
| In the presence**  |                         |
|  |                         |
| *:Delete whichever is not applicable.  @:This paragraph is to be used only when a portion of the Certificate is transferred.   |                         |
| **:Signature, occupation and address of wi<br>Transfer or and transferee.  |                         |
| Transferred:   |                         |
| Stock Certificate issued No/s  | dated                   |
| Manager, Reserve Bank of India,  |                         |